## Regarding UGC Draft Regulations

## **DR. T. SUMATHY ALIAS THAMIZHACHI THANGAPANDIAN (CHENNAI SOUTH):** Thank you very much, Chairperson Sir.

The Union Government?s recent draft regulations proposed by the University Grants Commission (UGC) for 2025 posed a grave challenge to the federal structure by undermining the autonomy of State universities.

State is still in the Concurrent List and the Union Government should not forget it. These regulations seek to impose centralised control by mandating a UGC-nominated representative to Vice-Chancellor and Search Committee also, and granting Governors unilateral powers in appointments contrary to the provisions of many State University Acts.

Tamil Nadu has been strongly opposing it. Our Chief Minister had registered his opposition to this, and the whole State is opposing it. The Tamil Nadu Assembly has passed a unanimous Resolution opposing these regulations. Through you, I would request the Union Government to withdraw these regulations and ensure that federal structure should be maintained, especially in education. Thank you very much.